

ITEM NO.302

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).202/1995

IN RE : T.N. GODAVARMAN THIRUMULPAD

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

INTERLOCUTORY APPLICATION FOR 17.12.2025 "ONLY" [1] I.A. NO. 249786 OF 2025 (Application for Modification of order dated 12.08.2025 filed by Ms. Ranu Purohit, Advocate) WITH I.A. NO. 285186 OF 2025 (Application for permission to filed Additional documents in I.A. No. 249786/2025 filed by Ms. Ranu Purohit, Advocate) IN I.A. NO. 135954 OF 2025 (Application for Intervention on behalf of 'Vasant Kunj Residents Welfare Association' in I.A. 126582/2025 (CEC Report No. 25 of 2025) filed by Ms. Ranu Purohit, Advocate) IN I.A. NO. 126582 OF 2025 (CEC Report No. 25 of 2025) IN RE: VASANT KUNJ RESIDENTS WELFARE ASSOCIATION AND [2] IN RE: CHANDAKA ECO-SENSITIVE ZONE, ODISHA I.A. NO. 108587 OF 2024 [Application for Impleadment on behalf of 'Kanak Foundation' filed by Mr. Sudarsh Menon, Advocate] WITH I.A. NO. 108243 OF 2024 [Application for Directions on behalf of 'Kanak Foundation' filed by Mr. Sudarsh Menon, Advocate] IN RE : KANAK FOUNDATION AND [3] IN RE : SUKHNA LAKE I.A. NOS. 99457 AND 99462 OF 2024 [Applications for Intervention and Clarifications filed by Ms. Shalini Kaul, Advocate] IN RE : SUMITRA NEGI & ORS. WITH I.A. NO. 211469 OF 2024 [Applications for Intervention filed by Mr. Tarun Gupta, Advocate in I.A. 99457/2024] WITH I.A. NO. 303990 OF 2025 [Applications for Directions filed by Mr. Tarun Gupta, Advocate in I.A. 99457/2024] WITH I.A. NO. 256515 OF 2024 [Applications for permission to place Additional documents on record filed by Mr. Tarun Gupta, Advocate in I.A. 211469/2024] IN RE : LIEUTENANT GENERAL SARVJIT SINGH CHAHAL (RETD.) & ORS. AND [3(a)] I.A. NO. 263809 OF 2023 [Application for Intervention] WITH I.A. NOS. 263810, 263811 AND 263812 OF 2023 [Applications seeking permission to file application for Directions, Directions and Exemption from filing O.T.] AND I.A. NO. 92980 OF 2024 [Applications for placing on record Additional Documents in I.A. No. 263809/2023 filed by Dr. Surender Singh Hooda, Advocate for the Applicant] AND I.A. NO. 141598 OF 2024 [Applications for placing on record Additional Documents in I.A. No. 263809/2023 filed by Mr. Dinesh C. Pandey, Advocate for the Applicant No. 2] AND I.A. NO. 241402 OF 2025 (Application for issuance of necessary directions to comply with the order dated 19.03.2025 as well as order dated 16.04.2025 passed in SLP(C)No. 26642 of 2024) IN RE : ANUJ KAUSHAL & ANR. IN RE : SUKHNA LAKE AND [4] I.A. NO. 285881 OF 2024 (Application for Impleadment as Co-petitioners filed by Mr. Arun K. Sinha, Advocate) WITH I.A. NOS. 285829 & 285830 OF 2024 (Applications for Directions and Exemption

from filing O.T. filed by Mr. Arun K. Sinha, Advocate) AND I.A. NO. 300603 OF 2024 (Application seeking Impleadment of the owner of the Land as Party Respondent filed by Mr. Arun K. Sinha, Advocate) IN RE : UDIT NARAYAN SONAKIYA & ANR. AND [5] I. A. NO. 88067 OF 2025 [Application for Clarification of order dated 24.10.2025 filed by Ms. Sugandha Anand, Advocate] IN RE : THE STATE OF HIMACHAL PRADESH WITH I. A. NO. 120608 OF 2025 [Application seeking permission to filed application for Clarification & Modification of order dated 24.10.2025 filed by Mr. Ajit Sharma, Advocate] WITH I. A. NOS. 110655 & 110660 OF 2025 [Applications for Clarification & Modification of order dated 24.10.2025 and Exemption from filing O.T. filed by Mr. Ajit Sharma, Advocate] WITH I. A. NO. 232603 OF 2025 [Application for seeking permission to file an application to bring additional documents on record filed by Mr. Ajit Sharma, Advocate] IN RE : M/S. GOLDSTONE CRUSHING COMPANY IN I. A. NOS. 157777 AND 157782 OF 2023 (Disposed of vide orde dated 24.10.2024) [Applications For Impleadment And Directions] IN RE : PRADEEP IN RE : MINING WITHIN 10 KMS WETLAND AND [6] I. A. NOS. 138323 & 138324 OF 2025 [Applications for Intervention & Directions on behalf of 'K.B. Belliappa & Ors.' filed by Ms. Shibani Ghosh, Advocate] IN RE : K.B. BELLIAPPA & ORS. AND [7] I.A. NOS. 152735, 152736 & 152737 OF 2025 [Applications for Intervention, Directions and Grant of Interim relief filed by Mr. Agam Sharma, Advocate] IN RE : M/S. SHIVA GANGA STONE CRUSHING INDUSTRIES AND [7 (a)] I.A. NOS. 152741, 152742 & 152743 OF 2025 [Applications for Intervention, Directions and Grant of Interim relief filed by Mr. Agam Sharma, Advocate] IN RE : M/S. JANDIPEER ENTERPRISES HIREWADATTI AND [7 (b)] I.A. NOS. 152803, 152804 & 152805 OF 2025 [Applications for Intervention, Directions and Grant of Interim relief filed by Mr. Agam Sharma, Advocate] IN RE : SRI ADISHAKTI STONE CRUSHER AND [7 (c)] I.A. NOS. 152806, 152807 & 152808 OF 2025 [Applications for Intervention, Directions and Grant of Interim relief filed by Mr. Agam Sharma, Advocate] IN RE : M/S. SRI VENKATESHWAR INDUSTRIES AND [7 (d)] I.A. NOS. 152871, 152872 & 152874 OF 2025 [Applications for Intervention, Directions and Grant of Interim relief filed by Mr. Agam Sharma, Advocate] IN RE : SHRI GAGANDEEP STONE CRUSHER INDUSTRIES AND [7 (e)] I.A. NOS. 152877, 152878 & 152879 OF 2025 [Applications for Intervention, Directions and Grant of Interim relief filed by Mr. Agam Sharma, Advocate] IN RE : M/S. SHRI DEVI STONE CRUSHER INDUSTRIES AND [7 (f)] I.A. NOS. 152881, 152882 & 152884 OF 2025 [Applications for Intervention, Directions and Grant of Interim relief filed by Mr. Agam Sharma, Advocate] IN RE : M/S. S.R. BALLARY & CO. AND [7 (g)] I.A. NOS. 152984, 152985 & 152986 OF 2025 [Applications for Intervention, Directions and Grant of Interim relief filed by Mr. Agam Sharma, Advocate] IN RE : MALATESH STONE CRUSHER AND [8] I. A. NOS. 159124 & 159125 OF 2025 [Applications for Directions & Exemption from filing O.T. on behalf of 'Stone Crusher Owners Association' filed by Mr. Ajit Sharma, Advocate] IN RE : STONE CRUSHER OWNERS ASSOCIATION IN WRIT PETITION (CIVIL) NO. 202 OF 1995 (Under Article 32 of the Constitution of India) "ONLY" ARE LISTED IN W.P.(C) No. 202 OF 1995 "ONLY" ON 17.12.2025 AND THE NAMES OF "ONLY" THE FOLLOWING ADVOCATES MAY BE TREATED TO HAVE BEEN SHOWN AGAINST THESE I.As. MR. HARISH N. SALVE,

SR. ADV. [A.C.], MR. A.D.N. RAO, SR. ADVOCATE [A.C.], MS. APARAJITA SINGH, SR. ADVOCATE [A.C.], MR. SIDDHARTHA CHOWDHURY, ADVOCATE [A.C.] MR. K. PARAMESHWAR, SR. ADVOCATE [A.C.] MR. G.S. MAKKER, ADVOCATE MR. S.N. TERDAL, ADVOCATE DR. N. VISAKAMURTHY, ADVOCATE FOR S.NO. [1] MR. K. PARAMESHWAR, SR. ADVOCATE (A.C.), MS. TANYA SRIVASTAVA, MS. RANU PUROHIT, MR. VIVEK GUPTA, MR. MANAN VERMA FOR S. NO. [2] MR. K. PARAMESHWAR, SR. ADVOCATE (A.C.), MR. SUDARSH MENON, MR. SUBHASISH MOHANTY (STATE OF ODISHA), MR. G.S. MAKKER (MOEF&CC) FOR S. NO. [3] MR. K. PARAMESHWAR (A.C.), MS. SHALINI KAUL, MR. TARUN GUPTA (INTERVENOR) FOR S. NO. [3 (a)] MR. K. PARAMESHWAR (A.C.), DR. SURENDER SINGH HOODA (FOR INTERVENOR NO. 1), MR. DINESH C. PANDEY (FOR INTEVENOR NO. 2), MR. KARAN SHARMA (STATE OF PUNJAB) FOR S.NO. [4] MR. K. PARAMESHWAR (A.C.), MR. ARUN K. SINHA, MR. ASHUTOSH KUMAR SHARMA (STATE OF UTTARAKHAND), MR. P.S. SUDHEER FOR S.NO. [5] MR. K. PARAMESHWAR (A.C.), MS. SUGANDHA ANAND (STATE OF HIMACHAL PRADESH), MR. AJIT SHARMA FOR S.NO. [6] MR. K. PARAMESHWAR (A.C.), MS. SHIBANI GHOSH, MR. SANCHIT GARGA (FOR STATE OF KARNATAKA), MR. D.L. CHIDANANDA (FOR STATE OF KARNATAKA) FOR S.NO. [7, 7(a) to 7(g)] MR. K. PARAMESHWAR (A.C.), MR. AGAM SHARMA FOR S.NO. [8] MR. K. PARAMESHWAR (A.C.), MR. AJIT SHARMA

Date : 17-12-2025 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

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Mr. Vishal Jadhav, Adv.**

**UPON hearing the counsel the Court made the following
O R D E R**

- 1. I.A. No.249786/2025 with I.A. No.285186/2025 in I.A. No.135954/2025 in I.A. No.126582/2025 have already been disposed of vide order dated 08.12.2025. The Registry is directed to delete these I.As from the list of pending I.As.**
- 2. Issue notice in IA Nos.328572/2025 and 328574/2025, to all the parties through their respective counsel, returnable on 07.01.2026.**
- 3. I.A. Nos.99457 & 99462/2024 with I.A. No.211469/2024 with I.A.No.303990/2025 with I.A. No.256515/2024 re: Eco-Sensitive zone cases alone shall be listed on 07.01.2026.**

**(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR**

**(PREETHI T.C.)
ASSISTANT REGISTRAR**